C.P. No. 126 of 1999

O.A. No. 582 of 1995

New Delhi, dated this the 17th November, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri S.S. Kumar, S/o Shri Ram Lubhaya, R/o A-655, Avantika, Rohini, Delhi-110085. (By Advocate: Shri P.T.S. Murthy)

Versus

- Shri S.P. Mehta, General Manager, Northern Railway Headquarters, Baroda House, New Delhi.
- 2. Shri Sunil Kumar,
  Chief Commercial Manager (G),
  Northern Railway Headquarters,
  Baroda House, New Delhi.
- 3. Shri Budh Prakash,
  Divl. Railway Manager, Northern Railway,
  Jodhpur.
  RAJASTHAN.
  (By Advocate: Shri H.K. Gangwani)

## ORDER (Oral)

## BY HON BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Admittedly the Tribunal's order in respect of which C.P. No. 126/99 has been filed has been stayed by Delhi High Court.

2. Under the circumstances, the C.P. is dismissed and the notices against alleged contemnors are discharged with liberty given to applicant to revive the C.P. after the disposal of the Writ Petition by the Delhi High Court if so advised.

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(Mrs. Lakshmi Swaminathan) Member (J) (S.R. Adige)
Vice Chairman (A)

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